NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP(IB)No.				Concentrix Daksh Services India Pvt.	
148/BB/	-	Admission	Rule-6 of IB	Ltd. Vs Le Ecosystem Technology	
2017			India Pvt. Ltd.		

SL.	NAME (IN CAPITAL)	a	SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	

ORDER

Matter is listed today for admission. Registry raised objections. No representation for Petitioner. Counsel is absent. List it for compliance on 13/12/2017.

Member (T)

Member (J)